NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 16/38/2016 **CA. NO**.

PRESENT: SMT. INA MALHOTRA

Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2016

NAME OF THE COMPANY: M/s. Crystal Crop Protection Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 621A

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Ashotosh GULTA

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Allo. Applicant 6.

ORDER

The applicant prays for modification of the order of the predecessor Bench on grounds of a mathematical error.

2. To come up for consideration on 21.11.2016

(Ina Malhotra) Member Judicial